

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.667
TO BE ANSWERED ON 20TH JULY, 2022**

ETHANOL PLANT IN MP

†667. SHRI UDAY PRATAP SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to setup ethanol plant in Madhya Pradesh and if so, the time by which it is likely to be done;**
- (b) the details of companies with whom contracts have been signed/being signed or likely to be signed for setting up ethanol plant;**
- (c) whether locations have been identified or likely to be identified by the Government for setting up of ethanol plant in Madhya Pradesh and if so, the details thereof; and**
- (d) whether the above said proposals have been sent to the Union Government by the State Governments and if so, the details thereof?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The Central Government is not setting up ethanol plants in Madhya Pradesh. The entrepreneurs are free to set up ethanol plants in any part of the country.

(b): Does not arise.

(c): Does not arise.

(d): Does not arise.
